16.11 hrs

Title: Introduction of the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2002 (Amendment of the Schedule)

SHRI P. MOHAN (MADURAI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950."

The motion was adopted.

SHRI P. MOHAN : I introduce the Bill.